

(2024) 02 UK CK 0016

In the Uttarakhand High Court

Case No : Writ Petition (M/B) No. 13, 14, 68 Of 2023

District Bar Association And Another

APPELLANT

Vs

State Of Uttarakhand And Another

RESPONDENT

Date of Decision : 13-02-2024

Acts Referred:

Citation : (2024) 02 UK CK 0016

Hon'ble Judges : Ritu Bahri, CJ; Manoj Kumar Tiwari, J

Bench : Division Bench

Advocate : Dushyant Mainali, B.S. Parihar, Shobhit Saharia

Final Decision : Disposed Of

Judgement

Ritu Bahri, CJ

1. Counsel for the High Court of Uttarakhand has informed that vide Corrigendum dated 21.09.2023, Notification dated 17.11.2022 has been modified, and it has now to be read as "By order of Hon'ble Court", instead of "By order of Hon'ble the Chief Justice".
2. Since the notification dated 17.11.2022 has now been amended, no further directions are required to be given in these Writ Petitions.
3. These Writ Petitions are, accordingly, disposed of.
4. Pending application(s), if any, also stand disposed of accordingly.